

अध्यक्ष महोदय : मैं कह नहीं सकता ।

श्री अटल बिहारी वाजपेयी : तब तो बात बनेगी नहीं ।

SHRI S. M. BANERJEE (Kanpur) : It is put down for 4 O'clock. Negotiations with Mr. Ratnasabapathy and others are going on since the day before yesterday. They met the Ministers and they are likely to meet them again to consider the matter. Now about the statement to be made by the Hon. Minister, Shri L. N. Misra, I would request you to give us some time for discussion. Let it be a one-hour discussion, because we want to express ourselves on it.

MR. SPEAKER : Depending on time. Personally, I will have no objection but it all depends.

SHRI S. M. BANERJEE : Please help us.

11.15 hrs.

CORRECTION OF ANSWER TO S.Q. NO. 503, DATED 17-12-73 RE. FOOD CRISIS IN WEST BENGAL.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay a statement correcting the reply given on the 17th December, 1973 to Starred Question No. 503 by Shri Jyotirmoy Bosu regarding food crisis in West Bengal.

*Statements*

While answering supplementaries put by Shri Jyotirmoy Bosu to Starred Question No. 503 dated 17-12-1973, I gave the following figures as the actual supplies of wheat to West Bengal for the period July to October, 1973 :—

Month	Supplies (In tonnes)
July, 1973	131,000
August, 1973	148,000
September, 1973	150,000
October, 1973	122,000

The position given above pertains actually to the supplies made for the period June to September, 1973. As the reply is with reference to the period July to October, the figures given below have to be substituted.

Month	Supplies (In tonnes)
July, 1973	148,000
August, 1973	150,500
September, 1973	122,800
October, 1973	115,100

This opportunity is taken to correct the figures given previously.

11.15½ hrs.

STATEMENT RE. FULFILMENT OF ASSURANCE GIVEN ON 12-12-73 DURING DEBATE ON F.C.I.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay a statement regarding the fulfilment of the assurance given during the discussion held on the 12th December 1973 on the working of the Food Corporation of India.

*Statement*

In reply to Lok Sabha Unstarred Question No. 4018 answered on 10-12-1973 an assurance was given to the effect that the information is being collected from the Food Corporation of India and would be laid on the Table of the Sabha. Subsequently during the course of discussion on 12-12-1973 in the Lok Sabha on the No-Day-Yet-Named Motion on the working of the Food Corporation of India, a further assurance was given that the information in respect of the Unstarred Question would be furnished before the end of the session. Accordingly a Statement giving the information is laid on the Table of the Sabha as per Annexure.

*ANNEXURE*

(a) The average monthly expenditure on pay and allowances in respect of about 50,522 employees of the Food Corporation of India as on 31st March, 1973, amounted to approximately Rs. 1.90 crores.

(b) During the last six months action was taken against 152 employees on various charges such as accepting illegal gratification, defalcation and mis-appropriation, submission of false medical and T.A. bills, manipulating of office records and other malpractices. The action taken includes termination of service, suspension, departmental proceedings and handing over of cases to the Police and C.B.I. for institution of court cases against employees involving 10 belonging to category I, 6 of category II, 83 of category III and 53 of category IV.

External Affairs, who are concerned with the matter. It is very much regretted that Shri S. L. Dhingra's name was included, by mistake, in the list of journalists, who visited or were invited by Bulgaria during 1972-73. Shri Dhingra was in fact invited by U. K. and not by Bulgaria. Since invitations from Bulgaria and U. K. were being dealt with on the same file, the inadvertent mistake occurred. The heading of the fourth column of the lists should read as "Country from which invitation was received".

MR. SPEAKER : I really wonder how he manages to get all this information. Does he sleep any time or not ?

11-16 Hrs.

STATEMENT BY MEMBER *RE* INFORMATION GIVEN ABOUT INDIAN JOURNALISTS INVITED BY U.S.A. AND COMMUNIST COUNTRIES DURING 1971-73.

SHRI JOTIRMOY BOSU : Mr. Gujral says, his name is not coming on the List of Business, so I must do something.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Sir, in reply to U.S.Q. No. 4459, dated 12-12-1973 the Minister has given a list of Indian Journalists invited by U.S.A. and Communist countries during the period 1971-73. In that list, it has been shown that Shri S.L. Dhingra of U.N.I. was invited to Bulgaria and he visited that country.

On enquiry, I found that this statement is wrong and misleading.

The Minister of Information & Broadcasting may explain to the House as to why the reply was inaccurate and place the correct fact before the House.

I may sorry to say that this has become a practice on the part of the Minister. In this session, I have done it four times.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) : In answer to part (c) of Unstarred Question No. 4495 on 12-12-73 a statement containing lists of Indian journalists invited by U.S.A. and Communist countries during the period 1971-73, was laid on the Table of the Lok Sabha.

The names of Indian journalists who were invited by USA and Communist countries during the period 1971-73 were obtained from the Ministry of

11-18 Hrs.

MATTERS UNDER RULE 377

MR. SPEAKER : Now, I take up Matters under Rule 377.

Shri B. V. Naik.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, 115 में मैं ने भी एक नोटिस दिया था . . . . . (ब्यवधान) . . . . . जवाब नहीं आया तो सेशन ता खत्म हो रहा है। तो फिर आज उस मामले को उठाने की इजाजत दीजिए।

अध्यक्ष महोदय : अभी चल रहा है, उस का जवाब आने दीजिए। हम कहीं जाने वाले थोड़े ही हैं। महीने डेढ़ महीने बाद आ जायगा।

SHRI B. V. NAIK (Kanara) : Mr. Speaker, Sir, I want to raise an issue in regard to the acquisition of lands in the State of Karnataka. In this behalf, I seek your permission, under Direction 117, to place two documents\* . . . . .

MR. SPEAKER : Mr. Naik . . . .

\*The speaker not having subsequently accorded the necessary permission, the documents were not treated as laid on the Table.